

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1266/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Sachin Chemicals
V/s.
Anamayee Pharsmachem Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

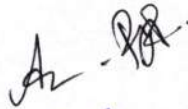
42	Adv. Priyanka Pathare	Advocate for Respondent	
----	--------------------------	----------------------------	---

[As per telephonic discussion with applicant
the matter has been adjourned to 21/11/17].

Mrs. Anuradha
Chandhary Respondent



noted 21/11/2017



Noted dt: 21/11/17
ORDER

T.C.P. No. 1266/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives both the sides are present.
2. Adjourned to **21.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
13.10.2017

ug

Sd/-

M.K. Shrawat
Member (Judicial)